

NOTICE

HCG-02/2026

It is hereby notified that **on 30.07.2026 and 31.07.2026;**

- (1) Hon'ble Mr. Justice Pranav Trivedi would not be available for Judicial as well as Administrative work.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice A.S.Supehia and Hon'ble Ms. Justice Vaibhavi D. Nanavati) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Bhargav D. Karia and Hon'ble Mr. Justice Pranav Trivedi.)
- (3) Hon'ble Mr. Justice Bhargav D. Karia would sit Single **on 30.07.2026** and take up the matters at Sr. No. **140** to Sr. No. **198** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice Niral R. Mehta.)

By Order of Hon'ble the Chief Justice

Sd/-

Registrar (Judicial)